

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 27

RST.A 33/2024 In C.P. (IB)/4355(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 27.06.2024

NAME OF THE PARTIES: **E COMPLEX PVT LTD V/s PRAKASH**
STEELAGE LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

RST.A 33/2024

1. Adv. Siddha Pamecha; Adv. Payal Gupte i/b Thodur Law Associates for Applicant.
2. Mr. Nishit Dhruva, Advocate a/w Ms. Niyati Merchant, Advocate a/w Mr. Yash Dhruva, Advocate i/b MDP & Partners appeared for the Respondent.
3. Learned Counsel for the Respondent tendered the hard copies of the reply in the Court today. He is directed to supply the reply to the Applicant also.
4. Lis this application **10.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)